

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 1- IA/296(AHM) 2023
In
CP(IB) 430 of 2018

Order under Section 9 IBC

IN THE MATTER OF:

Larsen & Toubro Limited

V/s

Dhorajja Engineering Company Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..15/03/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Liquidator : Mr. Kiran Shah, PCA

For the Respondent :

ORDER

IA/296(AHM) 2023

Application is filed by the liquidator for extension of the period of liquidation by one year. We have heard Learned PCA Mr. Shah the liquidator in person and he states that some issue in respect of Income Tax is still pending. Hence, liquidation period is extended for six months from the date of 09.02.2023. We direct the liquidator to complete the entire process within the extended period.

With this, **IA/296(AHM) 2023** stands allowed and disposed of.

-sd-

AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

-sd-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)